

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6339

ANSWERED ON:15.05.2012

CONSTRUCTION OF SILOS

Rao Shri Sambasiva Rayapati;Singh Alias Pappu Singh Shri Uday

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether to augment the capacity for storing foodgrains for the Public Distribution System (PDS), the Food Corporation of India has recently notified 10 sites across the country for construction of modern silos;

(b) if so, the details of the locations identified for construction of modern silos and the expenditure likely to be incurred thereon;

(c) the time by which the task of construction of silos would be completed and start operating; and

(d) the manner in which the farmers in the country would be provided information about the silos to sell their produce there directly?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a), (b) & (c) : No, Madam, sites have not been notified. The Government has approved creation of storage capacity of two million tonne through construction of silos, within the overall storage requirements of FCI. The FCI is the nodal agency for construction of silos through Public Private Partnership (PPP) mode. The FCI has decided only the State wise distribution of capacity to be constructed in silos as under:-

Sl.No State Sil capacity
in MTs

1. Bihar 2,00,000
2. Haryana 3,00,000
3. Madhya Pradesh 3,50,000
4. Maharashtra 1,00,000
5. Punjab 4,00,000
6. Uttar Pradesh 3,00,000
7. West Bengal 2,00,000
8. Assam 50,000
9. Kerala 50,000
10. Gujarat 50,000

Total 20,00,000

The sites for the location of the silos will be decided by the FCI in consultation with the State Governments, for which State Level Committees on Silos (SLCS) have been constituted. The estimated project cost for construction of grain silo of capacity 50,000 tonne in deficit areas is Rs.26.13 crore and Rs.32.13 crore in surplus producing areas. However the actual costs and the time required for completion and starting the operation of the silos will be finalised after a transparent bidding process.

(d): The State Governments of the procuring States will be required to notify the locations of silos as mandis and further disseminate information to the farmers.